

ITEM NO.104

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1245/2009

GANGA BAI

Appellant(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(with office report)

Date : 27/08/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s) Mr. Rohit Minocha, Adv.
Mr. Vishwanath Pratap Singh, Adv.

For Respondent(s) Mr. Milind Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Shashi Sareen)
AR-cum-PS

(Veena Khera)
Court Master